

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

WITH

SLP(C) No. 25059/2016 (XI)

SLP(C) No. 24941/2016 (XI)

Date : 30-08-2019 These petitions were called on for hearing today.

For Petitioner(s) Mr. Rajeev Kr. Dubey, Adv. (Not Present)
Mr. Ashiwan Mishra, Adv. (Present)

Mr. Kamlendra Mishra, AOR (Not Present)

For Respondent(s)

Mr. Shekhar Kumar, AOR (Not Present)

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 23793/2016

The matter has already been directed to be listed before the Hon'ble Court. Therefore, no further orders are required to be passed in it.

SLP(C) No. 25059/2016

Ld. Counsel for petitioners has failed to file fresh particulars and steps in respect of sole respondent despite grant of last chance. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

SLP(C) No. 24941/2016

Ld. Counsel for petitioners has failed to take steps to bring on record Lrs. of deceased sole respondent despite grant of last chance. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

SURINDER S. RATHI
Registrar

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